

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (NEW DELHI DISTRICT)
PATIALA HOUSE COURTS: NEW DELHI**

ORDER

Pursuant to the order no.2225-36/DHC/Gaz/DHJS/SumVac/2018 dated 19.05.2018 of Hon'ble High Court of Delhi, New Delhi, I hereby depute/detain to Sh. Sunil Kumar Aggarwal, Judge-In-Charge, Mediation Centre, New Delhi District, New Delhi during the ensuing Summer Vacation, 2018 for the period from 21.06.2018 to 30.06.2018 for mediation work i.e. verification of mediation data and ground work for various committees including a comprehensive inspection of the Court complex.

The officer shall be entitled for compensatory leave in lieu of the aforesaid detention period which can be availed during the calendar year 2018.

**(POONAM A. BAMBA)
DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT**

No. 7371-7391 Judl./SV/2018/NDD/PHC

Dated, New Delhi the 8-6-18

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble Delhi High Court, New Delhi.
2. All the District & Sessions Judges, New Delhi/Delhi.
3. The Officers concerned.
4. The In-Charge, Pool Car, Filing Section, Cash Branch, Accounts Branch, Care Taker, NDD, PHC, ND.
5. The In-Charge, Administration Branch, New Delhi District, Patiala House Courts, New Delhi
6. The PRO/APRO, New Delhi District, Patiala House Courts, New Delhi.
7. The Website Committee (English & Hindi), Tis Hazari Courts, Delhi.
8. PS to undersigned.

**DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT**